## Annexure-7

## Name of the corporate debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED in CIRP

## List of operational creditors (Government Dues)

(Amount in ₹)

GST			Details of claim received						Amount of contingent		Amount of claim under	Amount of claim not	Remarks, if any
GST		Government Dept	Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim		verification	admitted	
	ST Ahmedabad	GST	13-11-2025	4,84,25,462	-	VAT and GST	No		0	0	4,84,25,462		Disputed amount Rs. 38287109, interest calculated upto 11/11/2025
2 GST	ST Raipur	GST	11-11-2025 Total	2,43,30,223 <b>7,27,55,685</b>	-	GST	No		0	0	2,43,30,223 <b>7,27,55,685</b>		Demand yet to be crystallised , DRC 01 stage